

National Company Law Tribunal

Allahabad Bench

CP NO. 40/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE COMPANY: *Neeraj Kumar Gupta & Ors. Vs. N. K. Resorts. Pvt Ltd*

SECTION OF THE COMPANIES ACT/I & B CODE: *397/398 of the Companies Act, 1956*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>Anand Shrivastava</i>	<i>Adv</i>	<i>Ravindra Nigam Singh</i>	<i>Anand</i>
<u>2.</u>			<i>Proxy for</i> <i>Anand Shrivastava Adv</i>	

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Advocate Sh. Anand Shrivastava proxy for petitioner counsel. Advocate Sh. Mukesh Sukhija. None for the respondent. in fact, there is no proper representation from the respondent side since previous hearing dated 09.11.2017.

Therefore, the case is fixed for the final argument.

The matter be listed on 10th January, 2018.

Date: 06.12.2017

Typed By;

Md. Zaid
Stenographer

— Sd —

Shri H.P. Chaturvedi,
Member (Judicial)